

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00131/2020

DATED THIS THE 21st DAY OF OCTOBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

Vinod Kumar.N
S/o Narayana S.K
Aged about 32 years
Resident of Near Channakeshava Swamy Temple
Salagame Post
Hassan-573 219
Working as GDS MD
Vidyanagara Post Office
Hassan-573 201.Applicant

(By Advocate Shri B.S.Venkatesh Kumar - through video conference)
Vs.

1. The Sr.Superintendent of Post Offices
Hassan Division, Hassan-573 201.

2. The Postmaster General
S.K.Region
II Floor, GPO Building
Bangalore-560 001.

3. The Chief Postmaster General
Karnataka Circle, Palace Road
Bangalore-560 001.

4. The Union of India rep by its Secretary

Department of Posts
Ministry of Communication and Information Technology
Dak Bhavan, Sansad Marg
New Delhi-110 001.

5. Rekha K
Aged about 50 years
W/o not known to the applicant
Working as Asst Supdt of Post Office (H.Q)
O/o Supdt of Post Offices
Hassan Division
Hassan-573 201.Respondents

(By Advocate Shri S.Sugumaran – through video conference)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

Shri B.S.Venkatesh Kumar, learned counsel representing the applicant, at the very outset, stated that the present Original Application has become infructuous as the relief claimed herein has already been granted to the applicant.

2. In view of the above statement made by Shri Venkatesh Kumar, the OA is disposed of having been rendered infructuous.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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